

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HOLIDAYS – DECLARATION OF PUBLIC HOLIDAY ON MONDAY THE 28TH OCTOBER, 2019 ON THE EVE OF 'DEEPAVALI', AND THE 21ST DAY OF DECEMBER, 2019 AS COURT WORKING SATURDAY TO THE HIGH COURT OF ANDHRA PRADESH AND TO THE OFFICES WORKING UNDER THE ADMINISTRATIVE CONTROL OF THE HIGH COURT – NOTIFIED.

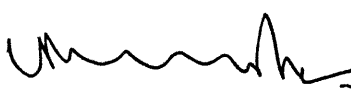
ROC.No.124/SO/2019

DATED: 24.10.2019

NOTIFICATION No.26/SO/2019

Read: Erstwhile High Court's Notification No.44/SO/2018, dated 06.12.2018

In partial modification of the Notification read above, the High Court of Andhra Pradesh hereby notifies Public Holiday on Monday, the 28th October, 2019 on the eve of 'Deepavali', and 21st day of December, 2019, as a Court Working Saturday to the High Court of Andhra Pradesh, and to the Offices working under the Administrative Control of the High Court, i.e., A.P. State Legal Services Authority, High Court Legal Service Committee and Mediation & Arbitration Centre, High Court of Andhra Pradesh.


REGISTRAR (IT-cum-CPC) 24/10/19
I/c. REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the Notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website].
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, Judicial Academy, Secunderabad.
9. The Member Secretary, A.P. State Legal Services Authority.
10. The Secretary, A.P. High Court Legal Services Committee, High Court of A.P.
11. The Director, Mediation and Arbitration Centre, High Court of Andhra Pradesh.
12. The Advocate General, State of Andhra Pradesh, High Court of A.P.
13. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
14. The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi, Amaravathi.
15. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi.
16. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam
17. The Special Judge for Trial of CBI Cases, Visakhapatnam
18. The Director of Prosecutions, Vijayawada

19. The Secretary General, Supreme Court of India, New Delhi
20. The Registrars, all High Courts in India.
21. The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
22. The Registrar, A.P. Lokayukta, Hyderabad.
23. The Registrar, A.P. State Consumer Redressal Forum, Vijayawada.
24. The Secretary, Bar Council of Andhra Pradesh, High Court of A.P., Amaravati.
25. The Accountant General of Andhra Pradesh, Vijayawada.
26. The Public Prosecutor, High Court of A.P.
27. The Administrator, Government Pleaders' Office, High Court of A.P.
28. The Commissioner of Printing & Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada.
29. The President, A.P. High Court Advocates' Association, High Court of A.P.
30. The President, A.P. High Court Employees' Association, High Court of A.P.
31. The Secretary, Advocates' Clerks Association, High Court of A.P.
32. The Commissioner, Information & Public Relations, Andhra Pradesh
(with a request to publish the Notification in all local dailies)
33. The Director, All India Radio, PWD Grounds, Vijayawada.
34. The News Director, Doordarshan Kendra, Vijayawada
35. The Editors, Eenadu, Deccan Chronicle, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
36. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
37. The Overseer, High Court of Andhra Pradesh.
38. SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper